

Government of Jammu and Kashmir
Finance Department
J&K, Civil Secretariat, Jammu.

Notification

Jammu, the 2nd July, 2021

S.O. 218.- In exercise of the powers conferred by sub-section (1), sub-section (3) and sub-section (4) of section 9, sub-section (1) of section 11, sub-section (5) of section 15, sub-section (1) of section 16 and section 148 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (**Act No. V of 2017**) the Government, on being satisfied that it is necessary in the public interest so to do, on the recommendations of the Council, hereby makes the following further amendments in the SRO notification No. SRO-GST-11, dated the 8th of July, 2017, issued by the Finance Department, Government of Jammu and Kashmir namely:-

2. In the said notification, in the Table, in serial number 3, in item (iv), in column (3), after clause (g), the following shall be inserted, namely, -

" Provided that during the period beginning from the 14th June, 2021 and ending with the 30th September, 2021, the State tax on service of description as specified in clause (f), shall, irrespective of rate specified in column (4), be levied at the rate of 2.5 per cent.";

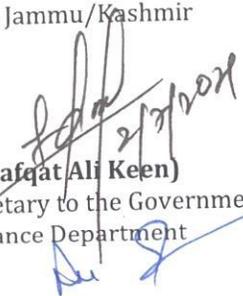
This notification shall be deemed to have come into force with effect from the 14th day of June, 2021.

Sd/-

(Dr. Arun Kumar Mehta), IAS
Financial Commissioner to Government,
Finance Department.
Dated: 02-7-2021

No: FD -ET/18/2021-09-Finance Department
Copy to the:-

1. Joint Secretary, Ministry of Home Affairs J&K, Government of India, New Delhi.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Lt. Governor.
5. All Principal Secretaries to Government.
6. All Commissioner/Secretaries to Government.
7. Divisional Commissioner, Jammu/Kashmir.
8. Excise Commissioner, J&K, Srinagar.
9. Commissioner, State Taxes Department, J&K, Srinagar.
10. Additional Commissioner State Taxes (Administration & Enforcement) Jammu/Kashmir
11. Website of Finance Department.


(Shafiqat Ali Keen)
Under Secretary to the Government,
Finance Department